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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.07.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 308/9/HDB/2017
NAME OF THE COMPANY	KVK Nilachal Power Pvt Ltd
NAME OF THE PETITIONER(S)	Sangha Erectors Pvt Ltd
NAME OF THE RESPONDENT(S)	KVK Nilachal Power Pvt Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
N.B. Benarjee	Advocate	9966389387	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D.V.A.S. Ravi Prasad	Advocate	9440234074	

ORDER

Learned counsel Mr.N.B.Benarjee present for Petitioner.
Learned counsel Mr.D.V.A.S.Ravi Prasad present for Respondent.

Petitioner counsel represented that settlement talks are failed.

List the matter on 06.08.2018 for hearing.


MEMBER JUDICIAL